

SUPREME COURT OF INDIA

This relates to the proposal for appointment of following two Advocates as Judges of the Calcutta High Court:

1. Shri Tirthankar Ghosh, and
2. Shri Hiranmay Bhattacharyya.

The recommendation made by the Collegium of the Calcutta High Court on 4th May, 2017, for elevation of the above-named Advocates was considered by the Supreme Court Collegium on 26th March, 2018 when it was decided to defer the consideration of above proposal.

In order to ascertain suitability of the above-named recommendees for elevation to the High Court, we have consulted our colleagues conversant with the affairs of the Calcutta High Court. Copies of their letters of opinion received in this regard are placed below. Apart from this, the Collegium has gathered fresh inputs from reliable sources pertaining to the above-named recommendees.

For purpose of assessing merit and suitability of the above-named recommendees for elevation to the High Court, we have carefully scrutinized the material on record as well as the observations made by the Department of Justice in the file. Having regard to all relevant factors, the Collegium is of the considered view that S/Shri (1) Tirthankar Ghosh, and (2) Hiranmay Bhattacharyya, Advocates, are suitable for being appointed as Judges of the Calcutta High Court.

In view of the above, the Collegium resolves to recommend that S/Shri (1) Tirthankar Ghosh, and (2) Hiranmay Bhattacharyya, Advocates, be appointed as Judges of the Calcutta High Court. Their *inter se* seniority be fixed as per the existing practice.

(Ranjan Gogoi), C.J.I.

(Madan B. Lokur), J.

(A.K. Sikri), J.

December 04, 2018.

